

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA): (a) to (d). A scheme for improvement of drainage system in Lower Damodar areas was prepared by the West Bengal Government in 1972 for execution in three stages. Stage-I of the scheme for channelisation of Amta Channel is almost nearing completion. Stage-II and Stage-III of the scheme have been revised. The revised scheme costing Rs. 14.80 crores has been finalised by the State Government in consultation with the Ganga Flood Control Commission. The scheme has not been cleared by the State Technical Advisory Committee of West Bengal. The State Technical Advisory Committee of West Bengal has to expedite its clearance. The scheme, thereafter, would have to be furnished to the Planning Commission through the Ganga Flood Control Commission and the State Government have to provide adequate funds for expeditious execution of the scheme.

**Implementation of Rural House-sites-cum-Construction Assistance Scheme**

3142. SHRI K.T. KOSALRAM: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the State-wise progress made in the implementation of Rural House-sites-cum-Construction Assistance Scheme ;

(b) the number of eligible families to be covered under this programme during the Sixth Plan ; and

(c) the results of the study conducted by his Ministry about the progress of the scheme to provide cash assistance to the landless for housing ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) A Statement indicating state-wise progress under the scheme of Rural House-sites-cum-Construction Assistance Scheme during Sixth Plan upto 30th June, 84 is annexed.

(b) 68 lakh families.

(c) No such study has been conducted by the Ministry of Works and Housing to provide cash assistance to the landless for housing.

**Statement**

*Progress under House-sites-cum-Construction Assistance Scheme during the Sixth Five Year Plan (Upto 30-6-1984)*

States/UTs.	House Sites	Construction Assistance
1	2	3
1. Andhra Pradesh	12,41,183	4,46,786
2. Assam	45,032	20,047
3. Bihar	76,392	40,777
4. Gujarat	3,57,057	1,36,412
5. Haryana	88,190	7,365

1	2	3
6. Himachal Pradesh	739	747
7. Jammu and Kashmir	1,523	1,531
8. Karnataka	3,48,386	2,27,166
9. Kerala	12,810	8,861
10. Madhya Pradesh	99,359	1,69,978
11. Maharashtra	1,61,645	1,77,093
12. Orissa	87,043	10,596
13. Punjab	4,930	26,950
14. Rajasthan	2,88,464	91,218
15. Tamil Nadu	11,45,390	1,18,071
16. Tripura	22,049	11,988
17. Uttar Pradesh	4,83,488	43,508
18. West Bengal	24,296	52,669
1. A and N Islands	2,550	949
2. Dadra and Nagar Haveli	102	314
3. Delhi	6,603	1,699
4. Goa, Daman and Diu	2,736	720
5. Pondicherry	6,904	7,570
	Total	Total
	45,07,071	15,43,015

Note : Scheme is not in operation in Manipur, Meghalaya, Nagaland, Sikkim and Union Territories of Arunachal Pradesh, Lakshadweep and Mizoram.

**Loss in sale of ICAR Books and Journals**

3143. SHRI ZAINAL ABEDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether ICAR Books and Journals

have been causing losses because of poor sales and large numbers have to be discarded ;

(b) whether despite some journals continuously having poor sales, the Council continues to publish them to equally large